

25/10/96-14

Heard Shri R.D. Deharia for Applicant.

He submits that the applicant has expired. He seeks time to file an MP to bring the legal heir on record.

Matter to be listed on 29/11/96 for admission

hearing.


(P.P. Srivastava)
m(A)


(B.S. Hegde)
m(J)

alyp.

(4) 29.11.1996.

Heard Shri R.D. Deharia for the applicant.

None for the Respondents.

Shri Deharia submits that the applicant ~~has~~ died during the pendency of O.A. He seeks time to file M.P. to bring the legal heir on record.

Put up for Admission
Hearing on 6/1/1997.


(P.P. Srivastava)
m(A)


(B.S. Hegde)
m(J)

6) 6.1.1997.

None for the parties

Since the applicant
has died during the pendency
of the O.A., the O.A.
abates and accordingly disposed of


(P.P. Srivastava)
MCA


(B.S. Mehta)
M(J)

OS

28-6-1997
Order/Judgement (despatched
to Applicant/Respondent (s)
on 28/1/97)

28/1/97